

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/154/2016

NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles Ltd & 5 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

PRITHVIRAJ PANDIAN

Counsel for  
R<sub>1</sub>, R<sub>2</sub> &  
R<sub>6</sub>

COUNSEL FOR P1 & P2

Prithv  
R.  
Javed

ORDER

Counsel representing both the parties present. Counsel for petitioner prayed time for filing rejoinder. Considering his prayer, time is enlarged finally with a direction to file rejoinder providing a copy of the same to the other side by the next date of hearing. Put up on 16.06.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)  
Member (Judicial)